

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/662(KB)2018
IA(IBC)(LIQ.)/9(KB)2024, IA(I.B.C)/1446(KB)2023,
IA(I.B.C)/1975(KB)2023, IA(I.B.C)/335(KB)2022,
IA(I.B.C)/908(KB)2023, IA(I.B.C)/1404(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS M/S SRI BALAJI LOGS PRODUCTS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Applicant in IA(I.B.C)/335(KB)2022

Mr. Z. Sultan, Adv.] For the Respondent No.7 in IA(I.B.C)/1975(KB)2023
Ms. S. Rao, Adv.]
Mr. Mir Hassan, Adv.]

Mr. Debargha Basu, Adv.] For the Proforma Respondent in
Mr. V.V.V. Sastry, Adv.] IA(I.B.C)/335(KB)2022

Ms. Jayati Chowdhury, Adv.] For the Suspended Board of Directors
Ms. Rashmi Singhee, Adv.]
Ms. Sreya Sen, Adv.]

Mr. Shaunak Mitra, Adv.] For the SRA
Mr. Saurav Jain, Adv.]

Mr. Aman Agarwal, Adv.] For the Resolution Professional

ORDER

1. Learned Counsel for the parties present.
2. **IA(IBC)(LIQ.)/9(KB)2024:**
 - a. In view of the pendency in IA(I.B.C)/808(KB)2024 the allegations have been levelled against the Bank Officials, IA(IBC)(LIQ.)/9(KB)2024 seeking liquidation of the Corporate Debtor is adjourned till the next date of hearing i.e., **10th June, 2024.**

3. **IA(I.B.C)/1446(KB)2023:**
 - a. Registry is directed to issue notice to Respondent Nos.1, 2 and 3 by way of speed post and by e-mail and place the tracking information on record.
 - b. Respondent Nos.1, 2 and 3 are directed to appear physically on the next date of hearing otherwise arrest warrant would be issued against them and the matter will be set aside.
 - c. List this matter on **10th June, 2024**.
4. **IA(I.B.C)/1975(KB)2023:**
 - a. Learned Counsel appearing on behalf of the Respondent No.7, Rajgaria Timber Private Limited undertakes to file reply affidavit within a period of two weeks.
 - b. Registry is directed to issue notice to Respondent Nos.1, 2, 3, 4, 5, 6 and 8 by way of speed post and by e-mail and place the tracking information on record.
 - c. Respondent Nos.1, 2, 3, 4, 5, 6 and 8 are directed to appear physically on the next date of hearing otherwise arrest warrant would be issued against them and the matter will be set aside.
 - d. It is also noted that Respondent No.1 in IA(I.B.C)/1975(KB)2023 has not yet filed any reply affidavit.
 - e. Learned Counsel Ms. Rashmi Singhee appearing on behalf of the Suspended Board of Directors assures that she would file reply affidavit on behalf of the said Respondent No.1 in IA(I.B.C)/1975(KB)2023 within a period of three weeks failing which the Respondent would be set *ex parte*.
 - f. List this matter on **10th June, 2024**.
5. **IA(I.B.C)/335(KB)2022:**
 - a. This rejoinder affidavit has been filed by the Proforma Respondent in terms of the liberty granted by this Tribunal by an order dated 20th April, 2023 (pages 11 and 12 of the rejoinder affidavit) bifurcated the amount and the amount payable to Sri Balaji Logs Products Pvt. Ltd. that was clearly indicated.
 - b. Written notes of arguments be filed by the parties within a period of three days.
 - c. Heard the learned Counsel for the parties. **Reserved for orders.**
6. **IA(I.B.C)/908(KB)2023:**
 - a. Learned Counsel appearing on behalf of the Applicant, Mr. Om Prakash Pandey, one of the Director of the Suspended Board submits that they want to peruse this application.

b. In view of bereavement in the family, he is unable to appear. Therefore, last chance is given to the Applicant to appear in this matter failing which an appropriate order will be passed on the next date of hearing.

c. List this matter on **10th June, 2024**.

7. IA(I.B.C)/1404(KB)2023:

a. Ms. Rashmi Singhee appearing on behalf of the Suspended Board of Directors undertakes to file reply affidavit within a period of three weeks failing which an appropriate order will be passed on the next date of hearing.

b. In the meantime, pleadings be complete in the matter.

c. List this matter on **10th June, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)